

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 13618 – JK (LD) of 2025
DATED:- 08 - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 08.10.2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 13618 - JK (LD) of 2025 dated 08.10.2025.

S.No.	Case No.	Case Title	OIC
1.	O.A No. 876/2025	Rahul Raina vs UT of J&K and ors	Nodal Principal, Jammu
2.	O.A No. 431/2025	Mujtaba Ashraf vs UT of J&K and ors	Sh. Sanjay Kumar Tickoo, Deputy Secretary, HED
3.	O.A No. 1150/2024	Munish Kumar Bali vs UT of J&K and ors	Sh. Sanjay Kumar Tickoo, Deputy Secretary, HED
4.	O.A No. 970/2025	Wajid Aziz vs UT of J&K and ors	Nodal Principal, Jammu
5.	O.A No. 232/2025	Abdul Wahied Wani vs UT of J&K and ors.	Sh. Sanjay Kumar Tickoo, Deputy Secretary, HED
6.	O.A No. 1390/2024	Shahnawaz vs UT of J&K and ors.	Sh. Sanjay Kumar Tickoo, Deputy Secretary, HED
7.	M.A No./2022 in T.A No. 61/1290/2020	Sunita vs UT of J&K and ors	Mr. Jahan Zaib, Under Secretary, HED
8.	SWP No. 848/2016	Banarjee Pandita vs State of J&K and ors.	Principal, MAM College, Jammu
9.	WP (C) No. 655/2023	Ghulam Hussain vs UT of J&K and ors	Principal, GDC Chattroo
10.	COA(WP) No. /2024 in OWP No. 613/2019	Mohd Iqbal vs Abhishek Sharma,	Principal, Degree College, Budhal, Rajouri

Neysage Jm